

Sl. No. 16

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.04.2024 AT 01:30 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/09/241/AMR/2021		241	Smt. Katuri Rao Tanniru & 2 others Vs Yanamadala Ravi Kumar & 3 others) (In the matter of Prakasam District Permanent Fund Nidhi Limited)

**ORDER**

**Present:** Mr. Santosh Jadav, Ld. Counsel for the Petitioner.

It is stated by the Ld. Counsel for the Petitioner that R1 had already passed away.

Ld. Counsel for the petitioner is directed to file the amended Petition. For filing amended Petition, list the matter on 12.06.2024.

Sdt

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sdt

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**